

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

**Cus.Miscellaneous Application (COD) Nos.76495, 76497, 76499,
76501, 76503, 76505, 76507, 76509, 76510, 76512, 76514,
76516, 76518, 76520, 76522, 76524, 76526, 76528,76530,
76532, 76534, 76536, 76538, 76540, 76542, 76544 of 2018**

&

**Cus.Stay Petition Nos. 76496, 76498, 76500, 76502, 76504,
76506, 76508, 76662, 76511, 76513, 76515, 76517, 76519,
76521, 76523, 76525, 76527,76529, 76531, 76533, 76535,
76537, 76539, 76541, 76543,76545 of 2018**

&

Cus.Appeal Nos.77684-77709 of 2018

(Arising out of Order-in-Appeal No.Kol./Cus/Port/AA/380-405/2018 dated
07.02.2018 passed by Commr. of Customs (Appeals), Kolkata)

CC (Port), Kolkata

15/1, Strand Road,
Kolkata 700001.

Applicant

VERSUS

M/s Mahabal Impex

C-26,Ground Floor,
Lawrence Road,
Delhi-110006

Respondent

Appearance:

Shri S. Guha, A.R. for the Appellant
None for the Respondent

CORAM:

**HON'BLE SHRI P. K. CHOUDHARY, JUDICIAL MEMBER
HON'BLE SHRI BIJAY KUMAR, TECHNICAL MEMBER**

**MA/SP ORDER NO.76969-77020/2019
FINAL ORDER NO.76098-76123/2019**

DATE OF HEARING : 07.08.2019
DATE OF DECISION : 07.08.2019

PER P.K.CHOUDHARY :

In view of the reasons as mentioned in the Misc.Applications and
as explained by the Ld.D.R. for the Revenue, the delay in filing the

Cus.Appeal Nos.77684-77709/18

appeals before the Tribunal is condoned. The Misc.Applications (COD) are allowed.

2. On perusal of records, we find that the amount involved in the present case is below the monetary limit of Rs.10 lakhs which has been notified vide instruction being F. No.390/Misc./163/2010-JC dated 17.12.2015. Accordingly, the appeals are dismissed under the national litigation policy. Stay Petitions also get disposed off.

(Dictated and pronounced in the open court)

Sd/

(P. K. Choudhary)
Member (Judicial)

Sd/

(Bijay Kumar)
Member (Technical)

mm